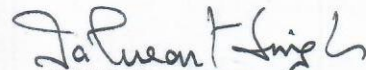


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

It is informed that earlier order issued vide No.1054/38724-739/
Duty/MM/Gaz/19 dated 25.04.2019 in respect of all the remand and related
work pertaining to CBI Courts at Rouse Avenue Court Complex, after 5.00
PM, on Sundays and on all Holidays is hereby **cancelled**.


(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi


No. 1067/39801-815 /Duty MM/Gaz/19

Dated 27 APR 2019

Copy forwarded for information & necessary action to :-

**Sub:-Issue relating to duty Magistrate after Court hours as well as
for Sundays and Holidays, recording of statement U/s.
164 Cr.P.C. remand work and connected urgent matters.**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge-Special Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
3. Sh. Ashu Garg, Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
4. The AO(J)/Branch In-charge, CMM Office (Central) is directed to pursue the matter.
5. The AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Tis Hazari Courts, Delhi.
6. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The P.S./Reader to the undersigned.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi